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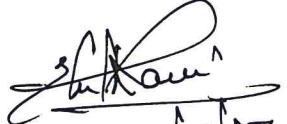
NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/362/ (IB)/2017  
NAME OF THE PETITIONER(S) : GENERAL TRADERS  
NAME OF THE RESPONDENT(S) : VARNAM PRINTING INKS PVT LTD & 1  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	B. Vignesh Velan	Respondent counsel	
	ELIZABETH RAVI for S.S. Subbiah.	Petitioner's Counsel.	 20/7/17. (8489254234)

ORDER

Both the parties alongwith their counsel are present. Counsel for respondent submitted that there is a connected matter posted before this Bench tomorrow and also there is a chance of settlement between the parties based on the outcome of the order passed in the connected matter. At their request time enlarged. Put up on 31.07.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)